

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

PUBLIC SERVICES - TJMSS - Chief Administrative Officers of District Courts (Category - 1) - Transfers and Postings - Ordered.

ROC.No.682/2024 - C.1.

Dt.28 -03-2024

NOTIFICATION No. 01/2024. C -1.

The High Court for the State of Telangana, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26 of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

I

Sri M.K.M. Saleem, Chief Administrative Officer, Special Sessions Court for trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Court, Warangal is transferred and posted as Chief Administrative Officer, Special Sessions Court for Fast Tracking the cases relating to atrocities against Women-cum-XIII Additional District and Sessions Court -cum- XIII Additional Metropolitan Sessions Court, Ranga Reddy District at L.B. Nagar (vice Smt. CH. Bhagavath Geetha transferred).

Sri Ch. Ganga Raju, Chief Administrative Officer, Principal District and Sessions Court, Yadadri-Bhuvanagiri is transferred and posted as Chief Administrative Officer, Special Court for trial of cases under Essential Commodities Act-cum- III Additional Metropolitan Sessions Court, Hyderabad, Unit of Principal Special Judge for CBI cases, Hyderabad (**vacancy arises w.e.f.01-04-2024**).

- i) Sri M.K.M. Saleem shall handover charge of his post to the Senior Superintendent / immediate junior of his court on the afternoon of 30-03-2024 and take charge of his new post at new station on or after 01-04-2024.
- ii) The Principal District and Sessions Judge, Warangal is hereby directed to relieve the individual on the afternoon of 30-03-2024 to enable him to join in his new post and report compliance.

- iii) Sri Ch. Ganga Raju shall handover charge of his post to the Senior Superintendent / immediate junior of his court on the afternoon of 30-03-2024 and take charge of his new post at his new station on or after 01-04-2024.
- iv) The Principal District and Sessions Judge, Yadadri-Bhavanigiri is hereby directed to relieve the individual on the afternoon of 30-03-2024 to enable him to join in his new post and report compliance.

II

Smt. L. Jayanthi, Chief Administrative Officer, Principal District and Sessions Court-cum-Family Court, Medchal-Malkajgiri District at Khushaiguda is transferred and posted as Chief Administrative Officer, I Additional District and Sessions Court-cum-Special Sessions Court for Fast Tracking the cases relating to Atrocities against Women, Vikarabad, Vikarabad District (vice Smt. S. Sreedevi transferred).

Smt. K. Suvarna Latha, Chief Administrative Officer, Principal District and Sessions Court, Nagarkurnool is transferred and posted as Chief Administrative Officer, Family Court, City Civil Court, Secunderabad, Unit of Chief Judge, City Civil Court, Hyderabad vice P. Venkat Reddy.

Sri A.K. Subramanyam, Chief Administrative Officer, Principal District and Sessions Court, Mahabubnagar is transferred and posted as Chief Administrative Officer, Principal District and Sessions Court-cum-Family Court, Medchal-Malkajgiri District at Khushaiguda (vice Smt. L. Jayanthi transferred).

Sri Y.Y.B.S. Murthy, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-II Additional District and Sessions Court, Adilabad is transferred and posted as Chief Administrative Officer, Principal District and Sessions Court, Mahabubnagar (vice Sri A.K. Subramanyam transferred).

Smt. CH. Bhagavath Geeta, Chief Administrative Officer, Court of Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-cum-XIII Additional District and Sessions Court-cum-XIII Additional Metropolitan Sessions Court, Ranga Reddy at L.B.Nagar is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act 1989-cum-II Additional District and Sessions Court, Warangal (vice Sri M.K.M. Saleem).

Sri J. Guru Prakash, Chief Administrative Officer, Principal District and Sessions Court, Nizamabad is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-II Additional District and Sessions Court, Adilabad (vice Sri Y.Y.B.S. Murthy transferred).

Sri E. Narsimulu, Chief Administrative Officer, Family Court-cum-III District and Sessions Court, Nizamabad is transferred and posted as Chief Administrative Officer, Principal District and Sessions Court, Nizamabad (vice Sri J. Guru Prakash transferred).

Sri J. Kiran Kumar, Chief Administrative Officer, I Additional District and Sessions Court, Suryapet is transferred and posted as Chief Administrative Officer, I Additional District and Sessions Court, Kothagudem (vice Sri N. Ramakoti transferred).

Sri N. Ramakoti, Chief Administrative Officer, I Additional District Court, Kothagudem is transferred and posted as Chief Administrative Officer, Principal District and Sessions Court, Yadadri-Bhuvanagiri (vice CH. Gangaraju transferred).

Smt. S. Sreedevi, Chief Administrative Officer, I Additional District and Sessions Court-cum-Special Sessions Court for Fast Tracking the cases relating to Atrocities against Women, Vikarabad, Vikarabad District is transferred and posted Chief Administrative Officer, Principal District and Sessions Court, Nagarkurnool (vice Smt. K. Suvarna Latha transferred).

Sri P. Venkat Reddy, Chief Administrative Officer, Family Court, Secunderabad, City Civil Court, Hyderabad is transferred and posted as Chief Administrative Officer, I Additional District and Sessions Court, Suryapet (vice Sri J. Kiran Kumar transferred) and directed to work at Principal District and Sessions Court, Suryapet, until further orders.

- i) Smt. L. Jayanthi, Smt. K. Suvarna Latha, Sri A. K. Subramanyam, Sri Y.Y.B.S. Murthy, Smt. Ch. Bhagvat Geetha, Sri J. Guru Prakash, Sri E. Narasimulu, Sri J. Kiran Kumar, Smt. S. Sreedevi, Sri N. Ramakoti and Sri P. Venkat Reddy shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts on the afternoon of 30-03-2024 and take charge of their new posts at their new stations on or after 01-04-2024.

- ii) The Chief Judge, City Civil Court, Hyderabad and Principal District and Sessions Judges, Adilabad, Bhadradi Kothgudem, Mahabubnagar, Medchal-Malkajgiri, Nagarkurnool, Nizamabad, Ranga Reddy District, Suryapet and Vikarabad are hereby directed to relieve the individuals on the afternoon of 30-03-2024 to enable them to join in their new posts on or after 01-04-2024 and report compliance.

The Unit Heads concerned are hereby directed not to entertain any application for leave from the individuals concerned. The above individuals are also hereby informed that any representation for retention in the present station or any change in the above postings will not be entertained.

The Unit Heads are further directed to send the joining reports of the individuals to this Registry.

Note:- Sri M.K.M. Saleem, Sri CH. Ganga Raju, Smt. K. Suvarna Latha, Sri. J. Kiran Kumar and Sri J. Guru Prakash are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.


REGISTRAR (ADMN.).

To

1. The Individuals (Through the concerned Unit Heads).
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Metropolitan Sessions Judge, Hyderabad.
4. The Principal Special Judge for CBI cases, Hyderabad.
5. The Principal District and Sessions Judges, Adilabad, Bhadradi Kothagudem. Karimnagar, Mahabubnagar, Medchal-Malkajgiri at Khushaiguda, Nagarkurnool, Nizamabad, Ranga Reddy District, Suryapet, Vikarabad, Warangal, Yadadri-Bhuvanagiri.
6. The Special Judge for trial of cases under Essential Commodities Act, Hyderabad-cum-III Additional Metropolitan Sessions Judge, Hyderabad.
7. The I Additional District and Sessions Judge, Bhadradi Kothagudem.
8. The I Additional District and Sessions Judge, Suryapet.

9. The I Additional District and Sessions Judge-cum- Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women, Vikarabad, Vikarabad District.
10. The Special Sessions Judge for trial of Cases under SCs/ STs (POA) Act-cum-II Additional District and Sessions Judge, Warangal.
11. The Judge, Family Court-cum-III Additional District and Sessions Judge, Nizamabad.
12. The Judge, Family Court, City Civil Court, Secunderabad.
13. The Special Judge for trial of cases under SCs/STs (POA) Act-cum-II Additional District and Sessions Judge, Adilabad.
14. The Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-cum-XIII Additional District and Sessions Judge-cum-XIII Additional Metropolitan Sessions Judge, Ranga Reddy District at L.B.Nagar.
15. The Pay and Accounts Officer, Hyderabad.
16. The District Treasury Officers, Adilabad, Bhadradri Kothagudem. Karimnagar, Mahabubnagar, Medchal-Malkajgiri at Khushaiguda, Nagarkurnool, Nizamabad, Ranga Reddy District, Suryapet, Vikarabad, Warangal, Yadadri-Bhuvanagiri.

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